

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date : 05.09.2022

**Misc. Application No. 149 of 2022**  
**And**  
**Misc. Application No. 150 of 2022**  
**And**  
**Misc. Application No. 151 of 2022**  
**And**  
**Appeal No. 97 of 2022**

Man Mohan Singh Dua ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sachin Mittal, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and  
Mr. Shourya Tanay, Advocates i/b. ELP for the Respondent.

**AND**  
**Misc. Application No. 152 of 2022**  
**And**  
**Misc. Application No. 153 of 2022**  
**And**  
**Misc. Application No. 154 of 2022**  
**And**  
**Appeal No. 98 of 2022**

Ajit Singh Dua ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sachin Mittal, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b. ELP for the Respondent.

**ORDER:**

1. Adjourned on the request of the learned counsel for the appellant. List on September 27, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

05.09.2022  
msb